

CENTRAL ADMINISTRATIVE TRIBUNAL

ERNAKULAM BENCH

O.A. No.608/1994

Wednesday this the 27th day of April, 1994.

CORAM:

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

HON'BLE MR.P.V.VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

K. Imbichi Moideen,
ED Mail Carrier, Quilandy P.O. Kunniyil House,
Ulliyeri P.O.,
Quilandy.

.. Applicant

(By Advocate Mr.M.R.Rajendran Nair)

vs.

1. The Superintendent of Post Offices,
Vadakara Division, Vadakara.
2. The Postmaster, Quilandy.
3. The Sub Divisional Inspector of Post Offices,
Badagara.
4. Shri A.T.Claramma, Group D,
Quilandy P.O.

.. Respondents

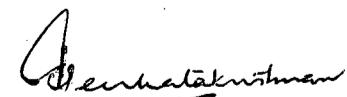
ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN:

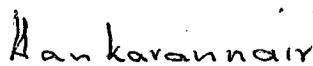
Applicant submits that he is entitled to be appointed in a Group 'D' post, on the basis of the length of service rendered by him as an Extra Departmental Agent, - 31 years. He would also submit that Annexure.A4 gives an indication that an Extra Departmental Agent with long years of service, must be considered for promotion. We notice that applicant has made Annexure.A2 representation and that it is pending consideration before the second respondent. We direct second respondent to pass a reasoned order thereon and communicate the same to applicant within six weeks from today.

2. With the aforesaid directions, application is disposed of. No costs.

Dated the 27th April, 1994.


P.V. VENKATAKRISHNAN

ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR(J)

VICE CHAIRMAN